

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.06.2019

PRESENT: 1. Hon'ble Member (J) **Shri Rajeswara Rao Vittanala**
2. Hon'ble Member (T) **Dr Ashok Kumar Mishra**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 51/BB/2018	For hearing IA 185/19 & IA 292/19	Sec 7 of I&B code 2016	M/s Oriental Bank of Commerce	Shri V B Ravi Shankar, Shri Alok Kailash Saksena, IRP	M/s Associate Decor Limited	M/s Keystone Partners, B T Prasanna Kumar, Asha SM, Pradeep KR & Arun

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

Aditya Patel
FOR KEYSTONE
PARTNER

APPLICANT IN
IA 185/19

Aditya Patel

Jayati Goyal

Adv for R.P

Jayati Goyal

Asha. S.M.

Adv. for Respondent in IA 292/19 done

ORDER

Heard Shri Aditya Patel, learned Counsel for Applicant in IA.No.185/2019 and Ms. Jayati Goyal, learned Counsel for RP along with Ms. Asha.S.M, learned Counsel for Respondent. Post the case on **27.06.2019**.

[Signature]
MEMBER (T)

[Signature]
MEMBER (J)

Shruthi

Verified

[Signature]
Court Officer